

the recommendations of the final report of the Committee, which are reportedly intended to tackle corruption at the political and ministerial level with the same alacrity and courage with which they accepted the recommendations in the interim report of the Committee?

**Shri Nanda:** I have just received a copy of the report. I shall look into it and do the right thing with great speed always.

**Shri Hari Vishnu Kamath:** On a point of order. Is the Minister expected to place any document on the Table of the House without reading the document? He said he has not read it. It is very strange; very strange things are happening in this Government. The Government are sannolent. *(Interruption).*

**Shri Nanda:** The members of the Committee met me and said that it will take some time to look into the matter and to make up our mind about it and so it will help them if we have a copy of the report laid on the Table of the House immediately. So, I did.

**Shri D. C. Sharma** (Gurdaspur): Sir, my name was also there on the Calling Attention Notice. It was never taken notice of.

**Mr. Speaker:** I am sorry if I have omitted to note it.

**Shri S. M. Banerjee** (Kanpur): The Committee has unanimously recommended, and as Shri Kamath said, strong action should be taken against those involved in cases of corruption at the political level, including Ministers and others. I want to know whether the Government is in a position to implement this particular recommendation at the earliest opportunity.

**Mr. Speaker:** Let the report be studied.

**Shri Hem Barua** (Gauhati): On Monday, the news appeared about it and the recommendations are also out

—the recommendations of the Committee about corruption, that is, the Santhanam Committee. The news item said it was a “unanimous report, due to be signed and submitted tomorrow morning to Government.” Before the report containing the recommendations was submitted to Government, they were out in the newspapers. I do not say that the Government sources divulged the recommendations to the press, but they must have been divulged by the Committee itself. Where the recommendations are divulged like that, is it not also another type of corruption? That is what strikes me. *(Interruption).*

**Mr. Speaker:** Order, order.

**Shri Hem Barua:** What is your reaction to this, Sir?

**Mr. Speaker:** My reaction is that the hon. Member might resume his seat.

#### IMPORT POLICY FOR NEWSPRINT FOR 1964-65

**The Minister of Parliamentary Affairs** (Shri Satya Narayan Sinha): Sir, on behalf of the Minister of International Trade, I beg to lay on the Table a copy of the Import Trade Control Public Notice No. 28-ITC(PN)/64, dated 2nd April, 1964. *[Placed in Library. See No. LT-2621/64].*

#### AMENDMENTS TO ARTICLES OF HINDUSTAN HOUSING FACTORY LIMITED, NEW DELHI

**The Minister of Works, Housing and Rehabilitation** (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of Statement on the amendment to the Articles of Association of the Hindustan Housing Factory Limited, New Delhi. *[Placed in Library. See No. LT-2622/64].*